

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 239**

**(IB)-137(ND)2018**

**IA/2397/2020 IA/2396/2020 IA/2395/2020 IA/2335/2020 IA/54/2019**  
**IA/1608/2019 IA/1438/2020 IA/1579/2020**

**IN THE MATTER OF:**

**M/s. Power2SME Pvt. Ltd.**

... **Applicant/Petitioner**

**Vs.**

**M/s. Uttam Strips Ltd**

... **Respondent**

**Under Section: 8 & 9 of IBC, 2016**

**Order delivered on 12.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Ankur Mittal, Ms. Chitranshi, Ms. Meera Murali for Successful Resolution Applicant/ Corporate Debtor, Ms. Rashmi Advocate for Ram Bhavan / IA No 1608/2019 for Applicant, Mr. Varun K. Chopra Adv. with Gurtejpal Singh Adv. for GAIL (India) Ltd., Mr. Abhishek Anand & Mr. Rahul Adlakha, Adv for Ex-Directors

**ORDER**

Renotify this case on 19.04.2021



**(T.S. SINGH)**  
**COURT OFFICER**